

Seventeenth Loksabha

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Title: **Regarding compensation to fishermen in Thiruvananthapuram parliamentary constituency, Kerala.*h**

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I wish to draw the attention of the Government towards the grave and urgent plight of fishermen living in the coastal stretch from Pallithura to Pozhiyoor of my constituency, Thiruvananthapuram.

Such fishermen rely entirely on the sea for their livelihoods. The weeks-long ban on fishing due to the COVID-19 pandemic followed by restrictions due to heavy rains and flooding of homes situated around the banks of Karamana River and the damage suffered to many of their homes by coastal erosion due to sea inundation has left many fishing families on the brink of total disaster. Many are still unable to recover from damages to their equipment suffered in the 2018 floods and Cyclone Ockhi. While some families have received compensation, others are facing starvation due to market restrictions and fishing bans.

I urge the hon. Minister of Fisheries whom I saw here a minute ago to provide additional relief to the State Government to expedite compensation and other assistance to fisherfolk to help them to tide them over this exceedingly difficult period in their and our history.

माननीय अध्यक्ष :

श्री कुलदीप राय शर्मा,

श्री डी.एन.वी. सेथिलकुमार एस. और

श्री मलूक नागर को डॉ. शशि थरूर द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।